

(b) if so, the main recommendations of Mulla Committee on Jail Reforms ; and

(c) whether Union Government have advised the State Government to implement those recommendations ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) Yes, Sir.

(b) The Committee has made comprehensive recommendations numbering 658 for alround improvement of prison administration. They cover various aspects, including legislative measures, for renovation of present buildings, living conditions, vocational and correctional measures, etc. The Report was laid on the Table of the Lok Sabha on 22.8.1984.

(c) Yes, Sir.

Breathing Ailments in Bangalore

466. **SHRI H. N. NANJE GOWDA :**
SHRI G. S. BASAVARAJU :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that more than 20,000 people living in and around J. P. Nagar in Bangalore are suffering from breathing ailments due to inhaling of fumes of hazardous chemicals emanating from nearby factories ;

(b) if so, whether the residents of J. P. Nagar, Bangalore are persistently appealing to the pollution Control Board to look into their problems ; and

(c) if so, the steps contemplated in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Production of CTV Receiver by BEL

467. **SHRI MOHANBHAT PATEL :**
SHRI CHINTAMANI JENA :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the receiver used in colour TV sets is being imported;

(b) whether Bharat Electronics Ltd. (BEL) has developed CTV receiver ;

(c) if so, when BEL will start its production and induct it in the market ;

(d) what will be the cost of the receiver manufactured by BEL ;

(e) whether the sets prepared with BEL equipment will be cheaper, if so, by how much ; and

(f) the steps being taken to produce 100 per cent parts of CTV in the country and become self-sufficient in this field ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) CTV set is a receiver. CTVs are manufactured in the country.

(b) to (e). Bharat Electronics Limited (BEL) has developed a design of CTV receiver. This incorporates BEL developed devices such as Transistors, ICs and Crystals. The design developed by them is available for any party willing to adopt this.

BEL is not licensed to manufacture CTV receivers. Further, since BEL made devices constitute only a small part of the total material cost of the CTV based on BEL design, the impact on the cost of the CTV set is not likely to be significant.

(f) The key components in a colour TV are the picture tubes, the deflection components, tuners, delay lines, SMPS power supply, ICs and semiconductors which together contribute over 80% of the cost of components used in a CTV. Other general purpose components like resistors, capacitors, switches, loudspeakers are being produced locally, though some upgradation of these will be required. Based on the current approvals the production of CPTs is likely to commence in 1987, deflection components, tuners, SMPS power supply and delay lines by 1986 and the majority of the ICs and semiconductor also by 1987. It is therefore, hoped that by

1988 virtually all the components used in a CTV receiver will be indigenised.

[*Translation*]

Per Capita Income

469. SHRI MOOL CHAND DAGA : Will the Minister of PLANNING be pleased to state :

(a) whether one of the aims of the plans formulated/implemented in the country was to reduce economic disparity ;

(b) the minimum and the maximum per capita average income at the end of the First Five Year Plan and at present ;

(c) whether it is a fact that during these years the rich became richer while poor became poorer ; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PUNJA) : (a) Yes, Sir.

(b) The Annual per capita income *i.e.* the Annual Per Capita Net National Product, at all India level at the end of the First Plan period and in 1983-84 (Quick estimates for the latest year available) at current and 1970-71 prices are as follows :

Year	Annual Per Capita Income (In Rs.) at all India level	
	Current prices	At 1970-71 prices
1955-66	236	508
1983-84	2201	749

(Quick estimates)

(c) and (d). Does not arise.

[*English*]

Person below Poverty Line

470. PROF. RAMKRISHAN MORE : Will the Minister of PLANNING be pleased to state :

(a) the estimated number of people in urban areas living below poverty line

and how does the figure compare with those living below poverty line in rural areas in various States in terms of percentage of the total population of the State concerned ;

(b) whether any anti-poverty programmes for the urban areas have been taken up by Government so far, if so, the details thereof stating the results achieved;

(c) if not, whether Government propose to extend the anti-poverty programmes for rural areas to the urban areas such as IRDP and the like to eliminate urban poverty ; and

(d) if so, steps taken Government in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) The National Sample Survey Organisation (NSSO) has conducted quinquennial Household Consumer Expenditure Survey in 1972-73 (27th Round), 1977-78 (32nd Round) and 1983 (38th Round). The reports on these surveys give consumption level for different items by Expenditure class and also the number of Households with their composition by Expenditure class. The results contained in the reports have been utilised by the Planning Commission for the estimation of percentage and number of people below the poverty line. Based on the 1983 NSSO Survey (the latest available), the number and percentage of people below the poverty line in 1983-84 (Provisional) by States with Rural/Urban break-up are given in the statement at given below :

(b) to (d). There is no specific poverty alleviation programmes being implemented for the Urban Poor. However, there is one scheme, *viz.* 'Environmental Improvement of Slums' in the Stane Sector, being implemented by various State Governments/Union Territories Administrations, intended to improve the quality of life of the slum dwellers by providing electricity, sewerage facilities etc. During the Sixth Five Year Plan about 8.8 million persons were benefited under this scheme and it is proposed to cover 9.0 million slum dwellers in the Seventh Five Year Plan under this scheme.